

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

15.03.2019

O.A./260/1080/2014

KHIROD ALIAS KHIROD CH PATEL

-V/S-

M/O RAILWAYS

ITEM NO:28

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. T.Rath

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant.</p> <p>No one was present on behalf of the applicant on 08.02.2019. It seems that the applicant has lost interest to pursue this case.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>